NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CA/36/2018

NAME OF THE PETITIONER(S)

: THOMAS GEORGE

NAME OF THE RESPONDENT(S)

: MALAYALAM INDUSTRIES LTD & ORS

UNDER SECTION

: 244

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THRIY AMBAT

KANNAN

Collused for

2.

K. Venkatavaradan

Chandramouli Prabhakar

Balakishore V.N.

Counsel for Respondents

R. Venkatava rook

<u>ORDER</u>

Heard. Reserved for Orders.

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS